

(5)

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-11-2018

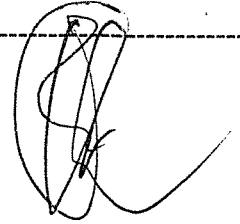
PRESENT: Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/120/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others  
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

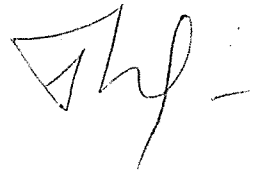
REPRESENTATION BY WHOM

1) for KSR & Co.  
Dr. K.S. Ravi Chandran P.C.S } for  
N.K. Preetha Adv. } Petitioners 154



2) A. SRIVASTAVA  
for Mr. B. J. HANARAS

for R 7 to R 9



**ORDER**

Counsel for both the parties are present prayed for adjournment for making final submissions. Put up on 06.12.2018.

  
(S.VIJAYARAGHAVAN)  
Member (Technical)

  
(CH. MOHD SHARIEF TARIQ)  
Member (Judicial)